

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/257(KB)2022
COMP.APPL/55(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	MR.VOLODYMYR SABADYR VS VEDA DIGITAL ARCHITECTURAL VISUALIZATION PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv. : For Petitioner
Ms. Suranjana Chatterjee, Adv.

Mr. Rahul Parasrampurua, Adv. : For Respondent No. 2
Ms. Saloni Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for petitioner seeks an adjournment to argue this matter on the next date of hearing.
3. Post this matter for hearing on **4/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**